

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:896
ANSWERED ON:27.11.2012
WOMEN PRISONERS
Gandhi Smt. Maneka Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of jails exclusively for women prisoners in the country, State-wise;
- (b) the number of women languishing in jails for want of hearing of their bail pleas or appeals against conviction; and
- (c) the time by which such women are likely to get a hearing on bail pleas or chance to appeal against conviction?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): As per the data compiled by National Crime Records Bureau (NCRB) at the end of year 2011, there are 19 Women Jails in the country. A statement showing State-wise Jails for women prisoners is enclosed at Annexure.

(b)to(c): "Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prison is primarily the responsibility of the State Governments. Data is not compiled centrally in this regard.